

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 253/16, TP 104/17	For hearing	Sec 433 of CA 1956	Fedex Express Transportatio n & Supply Chain Services(India) Pvt. Ltd	India Law	Mindlogix Infratec Ltd.	Law Square

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
30			

PETITIONER/s :

SUJA SURENDRAN
9972999215

PETITIONER



RESPONDENT/s :

ABHISHEK.P.N
9980606027

Mindlogix




ORDER

Heard Shri Suja Surendran, learned Counsel for Petitioner; Shri P.N Abhishek, learned Counsel for Respondent.

Both the Counsels reported that, the issue in question is likely to be resolved and they will file settlement Memo on the next date of hearing and requested for adjournment.

At the request of both the Counsels, post the case on 02/08/2018, under the caption "Reporting for settlement".



MEMBER (T)



MEMBER (J)